

PATNA HIGH COURT

NOTICE

District Judge (Entry Level), Direct from Bar Exam-2020

In the extraordinary situation prevailing due to the outbreak of Covid-19 pandemic, by way of last opportunity, the candidates of District Judge (Entry Level), Direct from Bar Exam-2020, who have already applied online for the said exam during the period 21.02.2020 to 21.03.2020 in response to the Advertisement No. BSBS/1/2020 dated 11.02.2020, are hereby informed that the online portal of the Patna High Court shall be reopened from **24.09.2020 to 30.09.2020** till 23:59 hours for rectification of mistakes / errors / defects in online application forms, deposition of examination fee and for uploading the documents and the same will remain available upto **03.10.2020** till 23:59 hours only for the purpose of uploading the documents such as scanned photographs, declaration written in the hand writing of the candidate, filling in bank reference number and obtaining the printout of application form.

By order of the Court

**Patna High Court, Patna
Date: 21.09.2020**



Registrar General